

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.411**  
**IB/429/ND/2021**

**IN THE MATTER OF:**

IFCI Ltd	...	Applicant
Versus		
Ram Kishor Arora	...	Respondent

**Order under Section 95.**

**Order delivered on 18.01.2023**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**27.02.2023.**

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**